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DISCLAIMER The Free Press Journal does not vouch for the authenticity or veracity of the claims made in any advertisement published in this newspaper. Readers are advised to make their own inquiries or seek expert advice before acting on such advertisements.

THANKSGIVING THANK YOU ST. CLARE, SACRED HEART OF JESUS, MOTHER MARY FOR FAVOURS GRANTED. - PHD CL-550

CHANGE OF NAME NOTE Collect the full copy of Newspaper for the submission in passport office. I HAVE CHANGED MY NAME FROM JAIN DILIPKUMAR CHANDANMAL TO DILIPKUMAR CHANDANMAL CHOPDA AS PER AADHAR CARD. CL-240

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THANKSGIVING THANK YOU ST. CLARE, SACRED HEART OF JESUS, MOTHER MARY FOR FAVOURS GRANTED. - PHD CL-550

NOTICE Larsen & Toubro Limited Regd. Office: L & T House, N. M. Marg, Ballard Estate, Mumbai-400 001. NOTICE is hereby given that the certificate(s) for the undermentioned securities of the Company has been lost/ misplaced and the holders of the said securities/ applicants has/ have applied to the Company to issue duplicate certificates.

Public Notice Notice is hereby given that Mr. Sanjay Mukund Trivedi (the 'Owner') is the owner of and / or seized and possessed off and / or otherwise well and sufficiently entitled to the under mentioned residential premises.

THANKSGIVING THANK YOU ST. CLARE, SACRED HEART OF JESUS, MOTHER MARY FOR FAVOURS GRANTED. - PHD CL-550

The Sahebrao Deshmukh Co-op. Bank Ltd. 103, Trade Corner, Sakinaka Junction, Andheri (East), Mumbai - 400 072 Phone-28520369/28528714 Fax 28524500 FORM Z (See sub-rule 11 (d-1) of rule 107) Possession Notice For Immovable Property

DESCRIPTION OF THE MORTGAGED PROPERTY Flat No-701, 7th Floor, C-4, Brahmrand Phase-IV Co-op. Housing Society Ltd, Azad Nagar, Sandoz Baug, Village-Kolshet, Thane (W)-400 0607 owned by Mrs. Archana Suresh Gangaram Agarwal

BEFORE THE HON'BLE DEBT RECOVERY TRIBUNAL II AT MUMBAI 3rd Floor, MTNL BHAVAN, COLABA MARKET, COLABA, MUMBAI-400 005 ORIGINAL APPLICATION NO. 123 OF 2022

Bank of India Versus Ravi Babul Bohra & Ors. SUMMONS Whereas, O.A. No. 123 of 2022 was listed before Hon'ble Presiding Officer on 18.04.2022. Whereas the abovenamed Applicant has filed the above referred application before this Tribunal for the recovery of sum together with current and further interest, costs and other reliefs mentioned therein.

SDC Bank The Sahebrao Deshmukh Co-op. Bank Ltd. H.O.:103, Trade Corner, Sakinaka Junction, Andheri (E), Mumbai-400 072 Tel No.022-28520369/8714 Fax No.022-28524500 Special Meeting of General Body Notice (For Members Only)

Agenda of the meeting 1. To consider and approve the Scheme of Merger / Amalgamation of The Sahebrao Deshmukh Co-operative Bank Ltd into The Cosmos Co-operative Bank Ltd and to send the recommendation to Reserve Bank of India for approval of the scheme.

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF FULGENT REAL ESTATE PRIVATE LIMITED RELEVANT PARTICULARS 1. Name of corporate debtor Fulgent Real Estate Private Limited 2. Date of incorporation of corporate debtor 27/08/2015

PUBLIC NOTICE Notice hereby given that Mr. Sanjay Chuni Lal Lakhani co owner and member of JINAL CHS, thakur complex, kandivali (E), Mumbai-400 101 passed away on 28/08/2022. So his wife Mrs. Kamini Lakhani has applied for transfer of flat A/301 in her name.

PUBLIC NOTICE My clients, Meeta Vijaykumar Ahuja and Anubh Vijaykumar Ahuja, residents of Mumbai do hereby inform the Public in general that they are the spouse & son of Mr. Vijaykumar Ahuja. The Relation between my clients and Mr. Vijaykumar Ahuja is Strained.

Yours truly Jagdish Narayan Jayale Advocate High Court

PUBLIC NOTICE Notice is hereby given to the Public at Large that 1) Shri Nisar Ahmed Abdul Rahim Mirajkar, & 2) Smt Rehana Nisar Ahmed Mirajkar Had Jointly Purchased The Flat No.E/13, Ground Floor, Vivek Apartment, Kalina Vihar Darshan CHS Ltd., CTS No.7270/261/6934 Of Village Kote Kalyan (taluka Andheri), Vidyanagar Marg, Kalina, Santacruz (east), Mumbai - 400 098 From (1) Mrs. Anita Anil Anjarlekar, And (2) Shri Anil R. Vinitkar, Registered Vide Document No. 4275/944609 Dated 15-03-1995 at General Stamp Office, Bombay.

PUBLIC NOTICE As per the instructions given by my client, it is hereby notified for the information of the Public at large that the property more particularly described in the 'Schedule' written hereunder is owned and possessed by Mr. Jehangir Kushroo Heher (hereinafter Referred to As The 'owner'). I am investigating the ownership right, title and interest of the said Owner with respect to the property more particularly described in the 'Schedule' written hereunder.

Public Notice Notice is hereby given that Mr. Sanjay Mukund Trivedi (the 'Owner') is the owner of and / or seized and possessed off and / or otherwise well and sufficiently entitled to the under mentioned residential premises.

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BRIHANMUMBAI MAHANAGARPALIKA CENTRAL PURCHASE DEPARTMENT Medicine Tender Section, Mumbai-400 011 e-PROCUREMENT TENDER NOTICE No. CPD/Dy. Dean/Advt./MT/3101/Dt. 03.03.2023

NEW INDIA CO-OPERATIVE BANK LTD. (Multistate Scheduled Bank) Corporate Office : New India Bhawan, A.V. Nagwekar Marg, Prabhadevi, Mumbai - 400025. PUBLIC NOTICE FOR SALE OF ASSET M/S. PAWAN OIL DEPOT

GREATER BANCORP Stressed Accounts Department : GBCB House, 89, 1st Floor, Bhuleshwar, Mumbai - 400 002. Phone: 261285715, 16, 17, 19 www.greaterbank.com

PUBLIC NOTICE DIRECTIONS BY HON'BLE SUPREME COURT IN REDEVELOPMENT OF KAMGAR SWA SADAN CHS LTD. M.P. MARG, CURRY ROAD, MUMBAI - 400012

ICICI Bank Branch Office: ICICI Bank Ltd., Ground Floor, Akruti Centre, Midc, Near Telephone Exchange, Opp Akruti Star, Andheri East, Mumbai- 400093. PUBLIC NOTICE-TENDER CUM E-AUCTION FOR SALE OF SECURED ASSET

NEW INDIA CO-OPERATIVE BANK LTD. (Multistate Scheduled Bank) Corporate Office : New India Bhawan, A.V. Nagwekar Marg, Prabhadevi, Mumbai - 400025. PUBLIC NOTICE FOR SALE OF ASSET M/S. PAWAN OIL DEPOT

GREATER BANCORP Stressed Accounts Department : GBCB House, 89, 1st Floor, Bhuleshwar, Mumbai - 400 002. Phone: 261285715, 16, 17, 19 www.greaterbank.com

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